

ITEM NO.1

REGISTRAR COURT. 1

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. APOORV SINGH

Civil Appeal No(s). 13412/2024

BADRI PRASAD (DEAD) THR. LRS

Appellant(s)

VERSUS

RAM AKCHHAIBER (DEAD) THR. LRS & ORS.

Respondent(s)

IA No. 103647/2026 - APPLICATION FOR SUBSTITUTION

IA No. 103649/2026 - EXEMPTION FROM FILING O.T.

Date : 01-09-2026 This matter was called on for hearing today.

For Appellant(s) :

Mr. Sushant Kumar Yadav, Adv.
Mr. Prateek Yadav, Adv.
Ms. Radha Rajput, Adv.
Ms. Anusha Yadav, Adv.
Mr. Ankur Yadav, AOR

For Respondent(s) :

Mr. Fuzail Ahmad Ayyubi, AOR
Mr. Pushkar Sharma, Adv.
Ms. Nagma Bee, Adv.

Mr. Ashish Kumar Pandey, Adv.
Mr. Mayank Pandey, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent Nos.9.1 and 11 have already filed counter
affidavit.

Respondent No.15.2 is duly represented.

contd..

Service was complete on respondent Nos.1-7, 10.1-10.3, 13, 14, 15.1 and 15.3 at SLP stage, but none has entered appearance.

The name of deceased respondent No.12 has been struck off from the array of parties vide Hon'ble Judge in Chambers' order dated 26.10.2020.

Service was complete on respondent Nos.8.2 to 8.5 but none has entered appearance.

Ld. Counsel for the appellant has filed an application for correction of the name of respondent No.8.1 alongwith an application seeking exemption from filing official translation. Registry to process the said applications as per rules.

Copy of this Record of Proceeding be furnished to the concerned Ld.Advocate-on-record for information and compliance.

APOORV SINGH
Registrar

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